

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 18/(MAH)/2015
CA No. 14/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: Dr. Digambar S. Naik
V/s.
M/s. Vrundavan Shalby Hospitals Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Surendra Desai	Sr. Counsel.	
2.	Bruno Cartellino	Advocate	
3.	M. Ashish Rao	Counsel	
4.	ms. SHARON PATEL	Advocate (for Resp. 2 to 5 & 7)	

Order

CA No. 14/2017 IN TCP 18/397-398/NCLT/MB/GOA/2015

At request of the parties, list this matter on 20.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)